GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

**RAJYA SABHA**
**STARRED QUESTION NO. 54**
(TO BE ANSWERED ON 21.07.2022)

**RESERVATION UNDER ARTICLE 16(4A) OF THE CONSTITUTION OF INDIA**

**54 SHRI P. WILSON:**

Will the **PRIME MINISTER** be pleased to state:

(a) whether Government has fixed seniority and made promotions giving effect to reservation under Article 16(4A) of the Constitution of India;
(b) whether the roster system or marks obtained in qualifying exam is the criteria for fixation of seniority in promotion;
(c) the number of unfilled earmarked vacancies for SC/ST/OBCs that are there in each of the departments and whether steps have been taken to fill up these vacancies; and
(d) if so, the details thereof, and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)**

(a) to (d): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY OF RAJYA SABHA STARRED QUESTION NO. 54 FOR ANSWER ON 21.07.2022 BY SHRI P. WILSON REGARDING RESERVATION UNDER ARTICLE 16(4A) OF THE CONSTITUTION OF INDIA**

(a): Yes, Sir. This Ministry being the Cadre Controlling Authority for the Central Secretariat Service (CSS), Central Secretariat Stenographers' Service (CSSS) and Central Secretariat Clerical Service (CSCS), carries out promotions in all grades of the three services. While carrying out promotions, guidelines on reservation in promotions are complied with, wherever reservation is applicable. In the year 2022 (till 30th June, 2022) 8089 promotions have been carried out in various grades of the aforesaid services, which also include promotions in respect of reserved categories.

(b): Seniority in promotion is fixed based on one or combination of factors, such as rank obtained in the initial appointment, relaxed standards available to special categories of candidates, reservation policy, grading in the Annual Performance Appraisal Report, etc.

(c) & (d): Filling up of vacancies, along with backlog reserved vacancies, is a continuous process. Instructions have been issued to all Ministries/Departments of the Central Government to constitute an in-house Committee for identification of backlog reserved vacancies, to study the root cause of such vacancies, to initiate measures to remove the factors causing such vacancies and to fill them up through Special Recruitment Drives. DoPT monitors the progress with regard to filling up of backlog reserved vacancies for SCs, STs and OBCs with 10 Ministries/Departments, having more than 90% of the employees in Central Government. Frequent interactions are held with these Ministries/Departments through meetings and communications are issued to them from time to time seeking action taken report regarding filling up of reserved backlog vacancies.

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